

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.406
IB/642/ND/2023

IN THE MATTER OF:

Lampsat Motors Private Limited

...

Applicant

Under Section 59 (IBC)

Order delivered on 12.07.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Nitish Kant Sharma, Ms. Roshni Ojha, Advs.

For the RoC : Ms. Shankari Mishra, Adv.

HYBRID HEARING (PHYSICAL & VC)

ORDER

Learned Counsel for the applicant is present through video-conferencing. Learned Counsel for the RoC is present physically and has submitted that report of RoC has been filed. The same is available on e-portal of this Adjudicating Authority. Applicant is directed to file a short note. Let this matter be posted to 05.08.2024.

Sd/-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

Sd/-

MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)